

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-06-2024 AT 10:30 AM**

**Company Petition IB/246/2021  
AND  
IA (IBC) 1299/2024 in Company Petition IB/246/2021  
u/s. 95 of IBC, 2016**

**IN THE MATTER OF:**

Central Bank of India

**...Petitioner**

**AND**

Upender Kumar Agarwal & Rajvir Industries Ltd

**...Respondent**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1299/2024**

Learned Counsel Mr Peri Rama Krishna, for applicant present through Video Conference.

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 22.07.2024 for filing proof of service and for counter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**